

**Prl. District and Sessions Judge**  
**SRI. GADIGEPPA SANNABASAPPA SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 29-06-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	Crl.Misc. 1104/2019 (HEARING) IA/1/2019		M.Gurusiddaiah <b>Vs</b> Chelur Police Station	R.K.G.M.M.Mahaswamiyavaru
2	CRL.A 40/2020 (JUDGEMENT)		V.Leelavathi <b>Vs</b> Madhugiri Police station	Raghukumar V.L.
3	Crl.Misc. 422/2020 (BAIL)		Humayun <b>Vs</b> Kunigal Police station	Manjunatha G
4	CRL.R.P. 32/2020 (HEARING)		Hanumantharayappa P. <b>Vs</b> Badavanahalli Police	Harishbabu
<b>OBJECTIONS</b>				
5	Crl.Misc. 644/2020 (BAIL)		Prakash H.K. <b>Vs</b> Women Police Station	A.T.Veeranarayan
6	Crl.Misc. 646/2020 (BAIL)		Shaik Farooq <b>Vs</b> Women Police Station	Manjunatha G
7	Crl.Misc. 648/2020 (BAIL)		Nagaraju <b>Vs</b> Sira Police Station	Narasimhamurthy
8	Crl.Misc. 649/2020 (BAIL)		Anand <b>Vs</b> Gubbi Police station	Jayashankar B S
9	Crl.Misc. 650/2020 (BAIL)		Manjugowda @ Lakshmanna N.T. <b>Vs</b> Bellavi Police station	Doddashanaiah R V
<b>ORDERS ON BAIL u/s 438</b>				
10	Crl.Misc. 641/2020 (BAIL)		Mohan <b>Vs</b> Tumkur Rural Police Station	Murulikrishna
11	Crl.Misc. 653/2020 (FOR OBJECTION)		Gavirangaiah <b>Vs</b> Excise Police station Tiptur	N Basavaraju
12	Crl.Misc. 659/2020 (FIRST HEARING)		Ajaykumar Gali <b>Vs</b> Sira Police Station	D N K
13	Crl.Misc. 660/2020 (FIRST HEARING)		R.L.Jagadeesha <b>Vs</b> Tavarekere Police station	Kumaraswamy C S
<b>OBJECTIONS</b>				
14	Crl.Misc. 651/2020 (BAIL)		Praveen Kumar L. <b>Vs</b> Women Police Station	Leelavathi N.
15	Crl.Misc. 652/2020 (BAIL)		Yogeesh gowda B.T. <b>Vs</b> Kunigal Police station	Mahesh P.

**Prl. District and Sessions Judge**  
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**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 29-06-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b><u>11.00 AM to 02.00PM</u></b>				
1	R.A. 74/2019 (ARGUMENTS) IA/1/2019		C.Mallappa dead by his L.Rs.Padmavathamma <b>Vs</b> Smt.Latha alias Nagarathamma	R.P.Prakash

In the Court of II Addl. Dist and Sessions Judge at Tumakuru.

Cause list dated 26-06-2020

Case which will be taken up in Afternoon Session at 2.45 P.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	CrI.Mis. 645/2020	-	Public Prosecutor	Objections
2	CrI.Mis.638/2020	-	Public Prosecutor	Orders
3	CrI.Mis. 633/20	KBK	Public Prosecutor	Orders
4	CrI.Mis. 630/2020	NK	Public Prosecutor	Orders
5	SC 71/2020	Public Prosecutor	BSJ	-
6	CrI.RP 85/19	KCS	Public Prosecutor	Arguments
7	CrI.A. 54/19	BSJ	Public Prosecutor	Arguments

In the Court of I Addl. Dist and Sessions Judge at Tumakuru.

Cause list dated 29-06-2020

Case which will be taken up in Morning Session at 11 A.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	RA 263/18	DML	-	Arguments
2	MVC 1380/18	BSD	MEN	Judgment
3	CrI.Mis. 356/2020	KRN	Public Prosecutor	Arguments

Sd/-  
(G.S.Deshapande)  
I Addl. Dist. Judge, Tumkur.


## Cause list

<b>III Addl. District and Sessions Court, Tumakuru.</b>				
<b>Cause List on 29-06-2020.</b>				
Sl.No.	Case No.	Stage	State by/ Petitioner	Accused/Resp ondent by
<b>MORNING SESSION</b>				
1	Civil Mis.370/2012	Arguments	LRP	S.R
2	Civil Mis.371/2012	Arguments	Gangappa	S.R
3	Civil Mis.131/2013	Arguments	S.L	M.S.S
4	Civil Mis.51/2016	Arguments	V.N	B.S.J
5	MVC.587/2016	Arguments	N.M	M.E.N
6	MVC.719/2018	Arguments	B.N.P	K.C.V
7	Spl.C.167/2010	Arguments	S.P.P	N.B
8	Spl.C.109/2014	Arguments	S.P.P	C.V
9	Spl.C.426/2014	Arguments	S.P.P	D.P.D
10	Spl.C.255/2015	Arguments	S.P.P	J.M.M
11	CrI.Mis.619/2020	Hearing	E.H	P.P
<b>AFTERNOON SESSION</b>				
1	CrI.Mis.447/2020	Compliance	NRL	P.P
2	CrI.Mis.635/2020	Objection of R2	Ramesh	P.P
3	CrI.Mis.640/2020	Objection	B.G.S	P.P
4	CrI.Mis.642/2020	Objection	N.K	P.P
5	CrI.Mis.655/2020	Objection	P.R.N	P.P
6	CrI.Mis.636/2020	Orders	A.S.C	P.P
7	CrI.Mis.592/2020	Orders	Vishnumurthy	P.P
8	CrI.Mis.593/2020	Orders	Vishnumurthy	P.P
9	CrI.Mis.594/2020	Orders	Vishnumurthy	P.P
10	CrI.Mis.595/2020	Orders	Vishnumurthy	P.P

Sd/-  
III Addl. District Judge  
Tumakuru

The following cases will be taken up on board for regular hearing in open court on 29-06-2020 in the court of Addl. District and Sessions Judge-FTSC-I, Tumakuru.

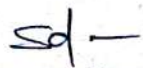
CAUSE LIST ON 29-06-2020					
Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
1	Crl.Misc. 344/2020	29-06-2020	Await documents and to further hear	Sri. S.N.J.	L.S.P.P.
2	Crl.Misc. 583/2020	29-06-2020	Orders	Sri. H.S.R.	L.S.P.P.
3	Crl.Misc. 634/2020	29-06-2020	Orders	Sri. B.R.D.	L.S.P.P.
4	Crl.Misc. 639/2020	29-06-2020	Objection	Sri. B.G.S.	L.S.P.P.
5	Spl.C. 258/2015	29-06-2020	Judgment	L.S.P.P.	-
6	Spl.C. 328/2018	29-06-2020	Custody Matter	L.S.P.P.	Sri. N.B.C.
7	Spl.C. 168/2019	29-06-2020	Custody Matter	L.S.P.P.	Sri. D.N.N.
8	Spl.C. 403/2019	29-06-2020	Custody Matter	L.S.P.P.	Sri. H.G.V. for A-1 Sri. A.N.N. for A-2 Sri. V.S. for A-3
9	Spl.C. 10/2020	29-06-2020	Custody Matter	L.S.P.P.	Sri. R.V.D.
10	Spl.C. 46/2020	29-06-2020	Custody Matter	L.S.P.P.	Sri. B.S.J.

  
 Addl. District and Sessions Judge, FTSC-I  
 Addl. District and Sessions  
 Judge-FTSC-I, Tumakuru

The following cases will be taken up on board for regular hearing in open court on 29-06-2020 in the court of VI Addl. District and Sessions Judge, Tumakuru.

**CAUSE LIST ON 29-06-2020**

Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
1	Crl.Misc. 647/2020	29-06-2020	Objection	Sri. R.V.D.	L.P.P.
2	S.C. 40/2016	29-06-2020	Reply	L.P.P.	Sri. R.V.D.
3	Crl.R.P. 73/2018	29-06-2020	Arguments	Sri. M.M.	Sri. C.S.V.
4	Crl.R.P. 97/2018	29-06-2020	Arguments	Sri.P.M.	Sri. H.L.R.
5	Crl.R.P. 65/2019	29-06-2020	Arguments	Sri. C.N.H.	Ex-parte
6	Crl.A. 65/2018	29-06-2020	Arguments	Sri. C.S.K.	L.P.P.
7	Crl.A. 3/2019	29-06-2020	Arguments	Sri. H.S.S.	Sri. S.V.S.
8	Crl.A. 15/2019	29-06-2020	Arguments	Sri. T.N.G.	Sri. T.S.K.
9	Crl.A. 88/2019	29-06-2020	Respondent Arguments	Sri. M.P.	Sri. G.K.R.
10	S.C. 107/2017	29-06-2020	Judgment	L.P.P.	-
11	S.C. 148/2019	29-06-2020	Judgment	L.P.P.	Sri. S.N.N.
12	M.V.C. 1058/2018	29-06-2020	Arguments	Sri. C.N.H.	Sri. M.S.C. for R-1 Sri. B.K.C. for R-2
13	R.A. 191/2017	29-06-2020	Reply	Sri. V.M.G.	Sri. T.S.H. for R-1 Sri. G.S.N. for R-2, 3,6, 9, 10, 12 Sri. B.E. for R-22 to 24 Sri. S.B.V. for R-13
14	R.A 8/2018	29-06-2020	Reply	Sri. V.L.R.	Sri. H.C.K. for R-2 Sri. C.V.R. for R-7 Sri. S.P. for R-8 Sri. A.N.G. for R-9
15	R.A. 126/2019	29-06-2020	Further Arguments	Sri. P.R.J.	Sri. M.S.K.
16	R.A. 127/2019	29-06-2020	Further Arguments	Sri. P.R.J.	Sri. M.S.K.

  
 C/C VI Addl. District and Sessions Judge  
 Tumakuru

**IN THE COURT OF SRI. SUDHINDRANATH S  
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES  
UNDER  
PREVENTION OF CORRUPTION ACT)**

**Cause List Dated 29-06-2020**

**Cases which will be taken up in Morning Session at 11 am**

1) SPL.C402/2016	Public Prosecutor
2) SPL.C44/2018	Public Prosecutor
3) R.A.441/2009	
4) R.A.370/2016	Hanumantharayappa
5) R.A.74/2017	Ramakrishnaiah S R
6) R.A.104/2017	Hanumantharayappa
7) R.A.93/2019	G.S.Ramasesha
8) R.A.158/2019	GSRs
9) R.A.273/2019	Ramesha.S
10) R.A.277/2019	Basaaraju R
11) R.A.38/2020	T N Gururaj

**Cases which will be taken up in Afternoon Session at 2:45 pm**

1) R.A.41/2020	Parameshwarappa H J
2) R.A.81/2020	V.R.Venkateshappa
3) R.A.108/2020	Shivanjappa K
4) R.A.114/2020	Siddappa K
5) R.A. 187/2020	N Basavaraju
6) M.V.C.249/2020	Anjalidevi R
7) Civil Misc.631/2019	Prakash Angadi.B.V
8) Civil Misc.632/2019	Prakash Angadi.B.V
9) Civil Misc.633/2019	Prakash Angadi.B.V
10) Civil Misc.635/2019	Prakash Angadi.B.V

**All other cases posted on 29/06/2020 are adjourned en-bloc to 10-07-2020.**

VII Addl. Dist. And Sessions Judge,  
Tumakuru